

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 357/MP/2018

Subject : Petition for approval for creation of security interest under Sections 17(3) & 17(4) of Electricity Act, 2003 over Petitioner No. 1's assets in favour of Petitioner No. 2 for the benefit of lenders and their agents for the purpose of financing Petitioner No. 1's Transmission Project.

Date of Hearing : 14.2.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Petitioners : Goa Tamnar Transmission Project Limited & Anr.

Respondents : IDBI Trusteeship Services Limited and Ors.

Parties present : Shri Sitesh Mukherjee, Advocate, GTTPL
Shri Deep Rao, Advocate, GTTPL
Shri Divyanshu Bhatt, Advocate, GTTPL
Shri Rohit Dwivedi, Advocate, GTTPL

Record of Proceeding

Learned counsel for the Petitioner submitted that the present Petition has been filed for creation of security interest in favour of IDBI Trusteeship Services Limited acting for the benefit of the lenders. Learned counsel further submitted that the Petitioner has already submitted the information as per the format prescribed by the Commission.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the learned counsel for the Petitioner, the Commission reserved order in the Petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**